

Company : Sol Infotech Pvt. Ltd. Website : www.courtkutchehry.com

PROCESS FEES RULES, 1965

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1. <u>.</u>

SCHEDULE 1 :- <u>SCHEDULE</u>

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<u>1.</u>.:-

(1) These rules may be called the Process Fees Rules, 1965.

SCHEDULE 1 SCHEDULE

SCHEDULE			
	Amount I	ther suits in	
Name of the Process	Small Cause Suits.	District Munsiff Courts.	Sub-Courts, District Courts and High Court.
(1)	(2)	(3)	(4)
1. For each summons or notice :	Rs. Ps.	Rs. Ps.	Rs. Ps.
(a) When sent by registered post for each defendant, respondent, or witness.	20-00	20-00	20-00
(b) When served by an officer of the court or sent by post to another court for service :			
(i) On a defendant, respondent or witness.	20-00	20-00	20-00
(ii) On every additional defen- dant, respondent or witness in the same matter residing in the same locality of a city, if the process be applied for at the same time.	10-00	10-00	10-00